- (b) if so, the detail thereof, location-wise; and
- (c) whether the aforesaid work has been completed, if not, by when it is likely to be completed?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION (SHRI ARJUN RAM MEGHWAL): (a) to (c) As informed by the Government of Gujarat, works related to Repair, Renovation and Restoration (RRR) of Water Bodies have not been taken up in the State through external assistance. Further, two proposals in respect of cluster of 61 and 95 water bodies have been received from the Government of Gujarat to provide Central Assistance under RRR of Water Bodies scheme under Pradhan Mantri Krishi Sinchayee Yojana (PMKSY) during 2018-19. The details of these 2 proposals are given below:—

Sl.	Particulars	Proposal for Cluster of 61	Proposal for Cluster
No.		water bodies	of 95 water bodies
1.	Estimated Cost (₹ in crore)	102.908	37.566
2.	Targeted Irrigation Potential (in Ha.)	11,364	4,387
3.	Districts benefitted	Amreli, Bhavnagar, Botad, Devbhumi-Dwarka, Gir- Somnath, Jamnagar, Junagadh, Morbi, Porbandar, Rajkot and Surendra nagar	Aravalli, Sabarkantha, Banaskantha, Ahmedabad, Patan, Kheda
4.	Year of completion as indicated in Memorandum of Understanding with the proposal	March, 2020	March, 2020

Objection raised by States for Polavaram Project

899. SHRI MOHD. ALI KHAN: Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to state:

- (a) whether it is a fact that several States are objecting to the construction of Polavaram Project and if so, the details thereof;
 - (b) details of the objections raised by the States; and
- (c) whether Government is taking any steps to resolve the issues and complete the project in a fixed time-frame, as it is a National Project?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION (SHRI ARJUN RAM MEGHWAL): (a) and (b) The Governments of Odisha and Chhattisgarh have filed suits before the Hon'ble Supreme Court raising objections on estimation of design flood, backwater studies, environment clearance etc. in respect of Polavaram Project.

(c) An inter-State meeting was held in MoWR, RD&GR on 02.06.2016. The Governments of Odisha and Chhattisgarh raised concerns over design floods, backwater studies etc. As per decision in the meeting, Government of Andhra Pradesh shared the requisite documents again with both the States. Central Water Commission has also sent an elaborate reply to the Governments of Odisha and Chhattisgarh covering matters related to design flood and backwater study during January, 2019. Further, the matter is *sub-judice*.

The State Government has reported that 64.31% of works have been completed and project is scheduled to be completed by December, 2019. In order to expedite works, a Dam Design Review Panel has been constituted for design related matters, project management consultancy has been given to Water and Power Consultancy Services (WAPCOS) and Central Soil and Materials Research Station (CSMRS) has been engaged for quality related matters.

Revised estimates of Polavaram Project

900. SHRI KANAKAMEDALA RAVINDRA KUMAR: Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to state:

- (a) whether the Central Water Commission (CWC)/Central Electricity Authority (CEA) has offered any comments on Polavaram Irrigation Project (PIP) on which Andhra Pradesh Government had submitted second revised cost estimate;
 - (b) if so, the details thereof;
- (c) whether Government has also communicated to the State Government that approval of revised estimate is dependant upon satisfactory compliance of the observation of CWC/CEA; and
 - (d) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION (SHRI ARJUN RAM MEGHWAL): (a) to (d) The Government of Andhra Pradesh submitted the updated second Revised Cost Estimates of Polavaram Irrigation Project amounting to